LOK SABHA DEBATES

LOK SABHA

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Thursday, December 23, 1971/ Pausa 2, 1893 (Saka)

The Lok Sabha met at Ten of the Clock

[MR. SPEAKER in the Chair]

RE : QUESTION OF PRIVILEGE

श्री भाग सिंह भौरा (भटिंडा) : प्रध्यक्ष महोदय मैंने एक प्रिवलेज मोशन दिया था। उसका मझे उत्तर मिल गया है। लेकिन मुझे अफसोस के माय कहना पड़ता है कि सैनेटेरिएट ने जो लिखा है वह वाकयात से बिल्कूल उलट है। उन्होंने कहा है कि तीन लटके जो मेरी कार से पकडे गए वे पहले एक केस में इनवा-ल्बड थे। यह गलत है। मेरे पूछने पर न तो केस बताया गया धौर न ही नाम बताए गए। बाद में केस कनकाक्ट किया गया। श्री कथ्ण कान्त, मैम्बर राज्य सभा गए थे भौर उनका स्टेटमेंट भी मापने पढा होगा । उन्होंने भी कहा है कि कार का हैंडल नहीं तोडा । इसको सब लोग जानते हैं । सब लोग इसको जानते हैं, वकीलां ने स्टेटमेंट किया है, गवनंद को लिख कर दिया है। इस में जो बातें कहीं गई है वे बिल्कूल उलट हैं। मैं धाप से प्रार्थना करता हं कि इस मामले को झाप प्रिबलेज कमेटी को रेफर कर⁄दें। ,

DR. SARADISH ROY (Bolpur) : Sir, what about my privilege motion?

MR. SPEAKER : I have examined the whole case. When they are matters not connected with the House, even though the happening of such things is unfortunate, the remedy is at the official level. So far as the rights of this House are concarned, the difference between one MP and ci times 5 very narrow, so far as incidents

outside the House are concerned. We have settled it in the Committee when it went into the question that the member could mention it, I could send it to the Minister and the reply could come. But if he thinks that it is a matter of privilege, I do not think it is a matter of privilege.

SHR1 S.M. BANERJEE (Kanpur): Sir, you will remember that you in your wisdom had allowed a privilege motion in the past. Some hon. Member belonging to the Swatnatra Party, who has not been elected this time, was staging a demonstration on the platform of a railway station when Rashtrapathi's train was passing that way. He reported in this House that he was man-handled by some police officials.

The House took a note of it. Two police officers were brought before the bar of the House and reprimanded.

Then, there was another matter. Shri Madhu Limaye and Shri Tridib Chaudhuri were detained in Patna aerodrome, whether illegally or legally....(Interruption)

MR. SPEAKER : Shri Madhu Limaye went to the court.

Shri S.M. BANERJEE : If you take a decision here that unless it is connected with the work of this House there will be no privilege involved, in that case the functioning of the MPs outside the House will become very difficult.

MR. SPEAKER : The MPs are not above law.

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SHRIS.M. BANERJEE: I agree with you. I do not claim any privilege. I am a citizen and other citizens should have the same right as I have. In that case, I would only request you to codify what the privileges are. Otherwise, we are under the impression that we are privileged persons. But police officers may beat us (Interruptions)

MR. SPEAKER : It is upto the House. I have studied it. A number of things happen to citizens.....(Interruptions)

SHR1 S.M. BANERJFE : Let the Ministers and MPs not claim any privileges. I et there be no privileges at all 1 do n o mind that.

MR. SPIAKER : But you cannot extend the privileges to each and every step that an MP takes outside the House.

SHRI S.M. BANERJED: In that case, Shib B.S. Bhaura and Shri Saradish Roy are strong enough to fight the police outside. Let us take the law in our own hands.(Interruption)

SHRI DINI'N BHATTACHARYYA (Scrampore) : How do you define the duties and the functioning of the MPs? If I visit my place and I am prevented...... (Interruption)

MR SPFAKER : Don't take MPs as super human beings. An M.P. outside the House is just an ordinary citizen like any other citizen. If he is prevented from performing his duties of the House, that is a different matter. If he is moving outside, he is subject to the law and subject to other remedies available. He can have the same remodies as are available to an ordinary citizth. If J ar it subject outside and I say, "I am the Speaker and I can punch anybody", I do not think I have that privilege

SHRI S.M. BANERJEE : A feeling has been created that we have some privileges outside, and we want protection under those privileges.

MR. SPEAKER : It is upto the House to formulate the privileges. So far as the privileges at present go, they are not covered by it.

श्री झटल बिहारी बाजपेयी (खाल्यिर) सदन की बैठक झाज स्थांगत हो रही है। मैं चाहता हं कि युद्ध विराम और उमके बाद की परिस्थिति पर चर्चा करने का मौका दे दिया जाए। कम से कम सरकार यह झाख्यासन दे कि ससद् की पीठ के पीछे कीजो की वापसी के यारे में कोई फैंसला नही किया जाएगा। ऐमा न हा कि हम झगभी बार सगट् भे झा कर बैठें झौर तब फेट एक मपली रख दी जाए। चौदह दिन युद्ध चला। मसद् को चर्चा करन का मौका नही मिला। झात्र युद्ध दिराम की बात हो रही है। विरम मत्नी नं यु० एन० झो० में कुछ प्रोपोजल्ज रखी हैं। ससद् को विश्वास में लिया जाना चाहिये, इसनो चर्भा का मौका दिया जाना चाहिये। कम से कम गरकार इतना झास्-बासन जो दे कि फाजा की जापसी के आरे मे कोई फैसला पारियाभेट ही पीठ के पीछे नहीं बिया जाएगा।

भी दीनेन भट्टावार्थ. सदम्यों के कोई प्रियोज नहीं है। समद मदस्य को पुलिम ने पीटा है। सदन का कार्ट महत्त्य नहीं है मरकार की नजरों में।

MR SPLAKER : I have given my ruling.

SHRI S.M BANERJI.F : I agree with you. In that case, when you go to a foreign country, you get a diplomatic passport. Why should you get it?

MR. SPEAKER : Don't involve other issues with this. You also get diplomatic passport.

SHRI S.M. BANERJEE : I don't get it.

MR. SPEAKER : All the Members get diplomatic passport when they go out to a foreign country.

SHRI S.M. BANERJEE : I am capable of fighting the police outside. We have been beaten by the police from the age of 12 years......(Interruptions)

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MR. SPEAKER : Mr. Banerjee, J will tell you about this. I had been a Member for many years in the State, as also here. When we were in the Opposition, we had a worse treatment, but we could deal with it outside.

SHRI S. M. BANERJFE : In that case, the Parliament is not...

MR. SPEAKI'R : I can show you the scars of wounds I received at my back.

SHRI S. M. BANERJEE : 1 can also show you.

MR. SPEAKER ' I hat does not mean that you can go on with the demonstrations and if somebody pushes you in the demonstration, you keep running to this House saying that 'I was selected out of 50 other demonstrators and was beaten. They have no remedy but I have a remedy because I happen to be an MP' With that I cannot agree.

SHRI S. M. BANERJIE. I completely agree with you that the Members of Parliament should not have any privilege which the ordinary citizens do not have ...(Interruptions)

MR. SPEAKFR : Unless the privilege extends to the performance of the functions connected with the House. That is all.

SHRI S. M. BANERJEE : Then, about the privileges of the Press. Mr Karanjia wrote something. He was brought here. Then again, why were the Police officers brought here if there was no privilege? That I want to know.

MR. SPEAKER : I'am so sorry.

SHRI DINEN BHATTACHARYYA: You are creating a very dangerous precedent(*Interruptions*) If the Police know that they can beat us, then we will have to come everyday to you. MR SPEAKER : If you tell the Policman that you are coming to the House and the Policeman says that 'I won't allow you to enter the House' then that is a privilege.

SHR1 S. M. BANERJI.F : I would only request that there should be a ruling. Let there be a discussion about our privileges. We should know it. It should be codified because there has been no codification.

MR. SPEAKER : The House is the master of its own procedure.

SHRIS M. BANLRJFF 'May I subnut, Su, that the privileges may be codified.

MR. SPIAKER : We should not enter into a debate now.

SHRI S. M. BANI RJEF : 1 do not want any privilege from this House. 1 am against all sorts of privileges

MR. SPLAKER : Mr. K. R. Ganesh.

SHRI ATAL BIHARI VAJPAYII: They may make a statement during the course of the day.

DR KAILAS (Bombay South) : The leaders' meeting is going on.

Mr Raj Bahadur is busy there.

SHRI ATAL BIHARI VAJPAYLI : Dr Kailas, what are you talking? the meeting is discussing a different matter.

MR. SPEAKER : That is a different matter, not about this.

SHRI S. M. BANERJFF: We have already written to you. There was a news item in the papers that Sheikh Mujibur Rehman has been released but that he is under house arrest. We want to know the correct position. Let there be a statement about this from the Government.

MR SPEAKER : The Minister is not here. Let him come.